

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2982

ANSWERED ON:18.08.2011

PRIVATE COUNSEL

Ganeshamurthi Shri A.;Meghwal Shri Arjun Ram ;Singh Dr. Raghuvansh Prasad

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the private counsel/advocates are permitted to appear in courts on behalf of Government advocates/Government law officers;
- (b) if so, the details of guidelines policy framework in this regard;
- (c) whether the Government had recently engaged a private advocate without consulting Government's advocate for appearing in the Supreme Court in respect of a Public Interest Litigation by an NGO; and
- (d) if so, the details and the reasons therefore?

Answer

MINISTER OF LAW AND JUSTICE (SH. SALMAN KHURSHID)

- (a) &(b) This Ministry approves the engagement of private advocates to represent Government in Courts in special cases on the request of concerned administrative Ministry/ Department;
- (c) No madam;
- (d) Does not arise in view of the (c) above